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MANUFACTURE OF PALM Gur

- 1311. Shri P. R. Rao: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether any centres for the manufacture of "Palm Gur" have been established in Hyderabad State;
- (b) if the reply to part (a) above be in the affirmative, how many such centres have been established and what are their objectives;
 - (c) how are they functioning; and
- (d) how many persons have been trained in each centre during the last six months ending the 31st March. 1953?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) Yes.

- (b) Three experimental Trainingcum-Demonstration Centres have been established in the State. In these centres training is imparted to tappers in the art of making palm gur from Neera extracted from date Palm and Palmyra trees.
- (c) The Centres are functioning satisfactorily.
 - (d) During the year 1952-53 in all 40 tappers were trained.

 Sarvail (Nalgonda District) 20
 Chinna Pendyal (Warangal Distr.) 9
 Pattancheru (Medak District) II

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CENTRAL COUNCIL OF GOSAMWARDHAN

1312. Shri K. C. Sodhia: (a) Will the Minister of Food and Agriculture be pleased to state the total amount of lump sum and recurring grant made during 1952-53 to the Central Council of Gosamwardhan?

- (b) What was the Budget of the Council for the same year and the total expenditure incurred by the Council?
- (c) Do Government get any periodical report from the Council?
- (d) What are their proposals and schemes for 1953-54?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishtappa):
(a) and (b). The Council had asked

for a grant-in-aid of Rs. 2 lakhs during 1952-53, which was duly provided for in the budget for that year. Against this amount, Rs. 1 lakh was initially sanctioned as grant-in-aid and the Council were advised that the balance would be made available after they had spent the first instalment. The Council, however, incurred a total expenditure during 1952-53 of only Rs. 31,000 and there was thus no occasion for sanctioning the entire budget provision.

- (c) Yes.
- (d) The proposals so far received from the Council for the year 1953-54 relate to a number of schemes of cattle improvement at a total cost of Rs. 1,32,000/- such as the celebration of Go-Samvardhana Day, training of Gaushala workers, issuing of Gosamvardhana Bulletin, development of Gaushalas in the States and award of prizes at Regional cattle shows.

INDUSTRIAL DISPUTES

- 1313. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state the total number of industrial disputes in the Central sphere relating to (i) mines. (ii) major ports, (iii) Railways and (iv) Banking and Insurance companies each, were referred to adjudication during 1952?
- (b) In how many of them were awards made?
- (c) How many are still pending before the Industrial Courts?
- (d) What is the average duration of the disposal of a dispute?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The number of industrial disputes in the Central sphere undertakings referred for adjudication during the year 1952 was 29. The required particulars in regard to the disputes are given below:

Central sphere undertakings	Particulars of disputes referred for adjudication during 1952		
	Referred	Disposed of	Pend- ing
(i) Mines	5	2	3
(ii) Major Ports	7	1	6
iii) Railways	2	1	1
(iv) Banking as Insurance Companies	nd 15	9	6
	29	13	16

(d) About 8 months.